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O.A. No. 1834 of 1993

6.9.1994

Hon. Mr. J.S. Dhaliwal, J.M.

None for the petitioner. The case has been taken up after exhausting the cause list of the day. A perusal of record shows that after 18.1.1993, none has been appearing on behalf of the petitioner, even though, the case came up before the Bench a number of times. List this case on 24.10.1994. It is clarified that no further opportunity shall be given.

J.S. Dhaliwal
J.M.

24.10.94

Hon. Mr. S. Day Gumber, AM.

None for the applicant. As the earlier ~~applicant~~^{applicant} also have appeared on behalf of applicant. It appears that the applicant has lost his interest in this case. The case is dismissed on default.

S. Day Gumber
AM.

aa
Copy Affidavit
filed by petitioner
ref + record
del
19.10

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5.12.94

Hon. Mr T.L. Verma JM

No one appeared even on the second call.

This Misc. Appl. No 2862/94 has been filed for restoring the OA no 1834/93, dismissed in default on ~~24~~ 24.10.94. However, one more opportunity is allowed. List this Misc. Appl. ^{su} 17.1.95 for order/direction.

ms
Case already listed
a. 17.1.95 for restoration
app. Anand Kishore
app. no 2996/94 dated 13.1.95
Puri Hand
Mg.
Puh

JK
JM